

ASSAM ACT No.IV OF 1962

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT)
ACT, 1962

Received the assent of the Governor on the 31st March 1962

(As passed by the Assembly)

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An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the Service of the first quarter of the financial year ending on the thirty-first day of March 1963

Be it hereby enacted in the Thirteenth Year of the Republic of India as follows:—

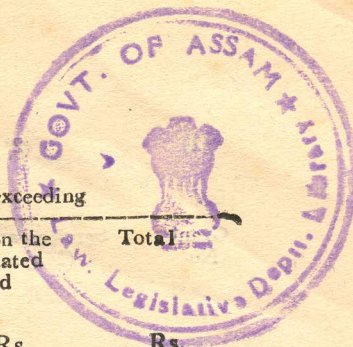
Short title and commencement. 1. (1) This Act may be called the Assam Appropriation (Vote on Account) Act, 1962.

(2) It shall come into force with effect from 1st April, 1962.

Withdrawal of Rs.20,54,27,900 out of the Consolidated Fund of the State of Assam for the financial year 1962-63. 2. From and out of the Consolidated Fund of the State of Assam there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of twenty crores, fifty-four lakhs, twenty-seven thousand and nine hundred rupees towards defraying the several charges which will come in course of payment during the period of three months beginning of the first day of April, 1962 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1963.

1)	(2)	(3)		
		Sums not exceeding		
Grant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	26,600	...	26,600
2	Charges on account of Land Revenue.	23,76,600	...	23,76,600
3	Charges on account of State Excise Duties.	5,88,200	...	5,88,200
4	Charges on account of Taxes on Vehicles.	2,15,500	...	2,15,500
5	Charges on account of Sales Tax.	2,25,700	...	2,25,700
	Charges on account of Other Taxes and Duties.	75,200	...	75,200
6	Charges on account of Stamps.	32,600	...	32,600
7	Charges on account of Registration Fees.	1,03,700	...	1,03,700
	Charges on account of Interests on Debt and other obligations.	...	59,32,000	59,32,000
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	10,50,900	10,50,900
8	Charges on account of Parliament and State Legislatures.	5,97,400	10,500	6,07,900
9	Charges on account of General Administration.	30,54,000	1,26,300	31,80,300
10	Charges on account of Administration of Justice.	4,80,000	1,56,800	6,36,800
11	Charges on account of Jails	7,82,800	...	7,82,800



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
12	Charges on account of Police	1,15,22,600	500	1,15,23,100
13	Charges on account of Miscellaneous Department.	66,900	...	66,900
14	Do—I.—Directorate of Small Savings.	23,100	...	23,100
15	Do—II.—Trade Adviser and Directorate of Movements.	44,100	...	44,100
16	Charges on account of Scientific Department.	36,100	...	36,100
17	Charges on account of Education, General.	2,08,72,000	...	2,08,72,000
18	Charges on account of Education, Technical.	13,55,800	...	13,55,800
19	Charges on account of Medical.	57,80,300	...	57,80,300
20	Charges on account of Public Health.	36,72,700	...	36,72,700
21	Charges on account of Agriculture.	47,51,200	...	47,51,200
22	Charges on account of Agriculture—II.—Fisheries.	3,53,500	...	3,53,500
23	Charges on account of Rural Development.	9,91,900	...	9,91,900
24	Charges on account of Animal Husbandry.	15,81,800	...	15,81,800
25	Charges on account of Co-operation.	15,82,700	...	15,82,700
26	Charges on account of Industries—I—Sericulture and Weaving.	12,36,800	...	12,36,800

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
27	Charges on account of Industries—II.—Cottage Industries.	14,38,400	...	14,38,400
28	Charges on account of Industries—III.—Major Industries.	2,25,000	...	2,25,000
29	Charges on account of I.—Community Development Projects, National Extension Service.	66,70,800	...	66,70,800
30	Charges on account of II.—Local Development Works.	4,50,000	..	4,50,000
31	Charges on account of Labour and Employment.	4,80,600	..	4,80,600
	Charges on account of Miscellaneous Social and Developmental Organisations—			
31A	Re-organisation of P. & D. Department.	25,000	...	25,000
32	Do—I.—Directorate of Publicity, etc.	3,25,600	...	3,25,600
33	Do—II.—Directorate of Statistics.	3,25,900	...	3,25,900
34	Do—III.—Directorate of Housing.	3,30,100	..	3,30,100
35	Do—IV.—Directorate of Social Welfare.	4,74,900	...	4,74,900
36	Do—V.—Soldiers', Sailors' and Airmen's Board.	22,800	...	22,800
37	Do—VI.—Town Planning Organisation.	2,37,500	...	2,37,500

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
38	Charges on account of Irrigation N. E. D. Works.	70,12,500	...	70,12,500
39	Charges on account of Public Works, etc.	1,88,81,900	13,800	1,88,95,700
40	Charges on account of Establishment T. & P.	28,79,800	1,700	28,81,500
41	Charges on account of Ports and Pilotage.	76,300	...	76,300
42	Charges on account of Road and Water Transport Schemes—			
	A—Road Transport (1) Working Expenses.	33,02,700	...	33,02,700
43	Charges on account of Famine Relief.	9,79,500	...	9,79,500
	Charges on account of Pension and other Retirement Benefits.	13,75,500	5,000	13,80,500
44	Charges on account of Territorial and Political Pensions.	2,00,200	..	2,00,200
	Charges on account of Payment of Commuted value of Pension.	50,800	...	50,800
45	Charges on account of Stationery and Printing.	9,66,600	400	9,67,000
46	Charges on account of Forest.	50,80,800	...	50,80,800
	Charges on account of Miscellaneous—			
47	I—Expenditure on account of State Prisoners and Detenus, etc.	12,000	...	12,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
48	II—Donations for charitable purposes, etc.	3,09,200	7,50,000	10,59,200
49	III—Contributions, etc. ...	10,73,700	..	10,73,700
50	IV—Expenditure on Issue of Free Ration and Rice Concession.	3,00,000	...	3,00,000
51	V—Pooled Transport and Contribution, etc.	51,500	...	51,500
52	VI—Expenditure on Displaced Persons.	4,02,400	...	4,02,400
53	VII—Advanced Technical Training and Scholarships.	45,000	...	45,000
54	VIII—Expenditure on Cloth and Yarn.	29,500	...	29,500
55	Charges on account of Other Miscellaneous Contribution and Assignments.	3,50,100	3,600	3,53,700
56	Charges on account of Extraordinary Charge.
57	Charges on account of Pre-partition Payments.	1,300	..	1,300
58	Charges on account of Payment of Compensation to Land holders, etc., on the abolition of the Zamindari System.	6,50,000	...	6,50,000
59	Charges on account of Capital outlay on Scheme on Agricultural Improvement and Research.	11,200	...	11,200.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
60	Charges on account of Capital Outlay on Industrial Development.
61	Do—I—Investment in other Commercial concerns.	13,38,800	...	13,38,800
62	Do—II—Development of Co-operatives.	4,65,000	...	4,65,000
63	Do—III—Development of Sericulture and Weaving and Cottage Industries.	3,47,100	...	3,47,100
64	Charges on account of Capital Outlay on Public Works outside the Revenue Account.	90,23,800	...	90,23,800
65	Do—Shella-Shillong Rope-way.	3,68,800	...	3,68,800
66	Charges on account of Capital Outlay on Other Works.	2,92,200	...	2,92,200
67	Charges on account of Capital Outlay on Road and Water Transport Schemes.	6,64,400	...	6,64,400
68	Charges on account of Capital Outlay on Forests.	1,50,000	...	1,50,000
69	Capital Outlay on Schemes of Government Trading.	2,10,21,000	...	2,10,21,000
70	Charges on account of Appropriation to Contingency Fund.
	Charges on account of O—Re-payment of Debt.	...	3,01,40,300	3,01,40,300

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Charges on account of Loans and Advances by State Government—			
71	I—Loans to Local Bodies ...	6,31,200	...	6,31,200
72	II—Agriculture Loan ...	7,30,800	...	7,30,800
73	III—Loans to Autonomous District, etc.	43,800	...	43,800
74	IV—Loans under Commu- nity Projects.	52,500	...	52,500
75	V—Loans to Co-operative Societies.	3,11,100	...	3,11,100
76	VI—Industrial Loan ...	2,61,900	...	2,61,900
77	VII—Loans to Displaced Persons.	7,31,500	...	7,31,500
78	VIII—Educational Loans	37,500	...	37,500
79	IX—Tea Garden Land Utilisation Loans.	1,55,300	...	1,55,300
80	X—Housing Loans ...	6,26,800	...	6,26,800
81	XI—Loans to Major Indus- tries.	1,75,000	...	1,75,000
82	XII—Loans to Electricity Board.	1,15,75,000	..	1,15,75,000
83	XIII—Advances to Govern- ment Servants, etc.	6,03,700	...	6,03,700
84	XIV—Loans to Panchayats	1,25,000	...	1,25,000
85	XV—Loans for Develop- ment of Live-stock Indus- tries.	25,000	...	25,000
	Total ...	16,72,36,100	3,81,91,800	20,54,27,900